

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-50/2000/622/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Mitali Thakuria,
District & Sessions Judge,
Kamrup (M).

Dated Guwahati, the 7th February, 2022.

Sub:- **Casual leave.**

Ref:- Letter No.DJK./1148/E, dtd. 03.02.2022

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 04.02.2022**, has been granted.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-50/2000/623/ dated , 07-02-2022
Copy to.

1. The Project Manager, Gauhati High Court.

S.P. 07/2/22
JT.REGISTRAR (VIGILANCE)